

Name of the Corporate Debtor: Indian Pulp & Paper Private Limited; Date of Commencement of CIRP: 22-07-2022; List of Creditors as on: 27-03-2023; Name of IP: Mr. Avishek Gupta; Process Number: 1; Last 5 digit of registration number: 11499

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	699506887	2	651259777	59.48	48247109.80	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	91028984	3	91028984	8.31	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	1	2558225	1	2558225	0.23	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	5	67902087	5	33679437	3.08	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	69	193860408	69	193279998	17.65	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	123179314	2	123179314	11.25	0	0	0	Annexure 9
Total		82	1178035905	82	1094985735	100.00	48247109.8	34803060	0	